

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) No such specific complaint has been received in this Ministry.

(b) The Ministry of Health and Family Welfare is implementing Rashtriya Swasthya Bima Yojana (RSBY). Under this scheme, Health Insurance Coverage of ₹ 30,000/- per family per annum is provided to BPL and 11 defined categories of unorganized workers, on the approved packages and package rates in the empanelled hospitals (both public and private).

The Government has approved the launch of Ayushman Bharat - National Health Protection Mission (AB-NHPM) during the year 2018-19 which will cover over 10 crore poor and vulnerable families (approx. 50 crore beneficiaries) providing coverage upto ₹ 5 lakh per family per year for secondary and tertiary hospitalization. The beneficiary families under the AB-NHPM are identified based on SECC deprivation criteria for rural area and 11 defined occupational categories for urban areas.

Also, the Government of India has enacted Clinical Establishments (Registration and Regulation) Act, 2010 for registration and regulation of all clinical establishments (both Government and Private) in the country. In accordance with the Clinical Establishments (Central Government) Rules, 2012 under the said Act, the clinical establishments in the States/Union Territories where the said Act is applicable are *inter alia* required to display the rates charged for each type of services provided and facilities available, at a conspicuous place and charge the rates for each type of procedure and services within the range of rates determined from time to time in consultation with the State Governments. The National Council for Clinical Establishments has approved a standard list of medical procedures and a standard template for costing of medical procedures and shared the same with the States and Union Territories for appropriate action by them. The clinical establishments are also required to follow standard Treatment Guidelines issued by the Central Government or State Government. The Act is currently applicable in eleven States and all Union Territories except Delhi. The implementation and enforcement of the said Act falls within the remit of the States/Union Territories.

Antenatal care for pregnant women

2341. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a large number of pregnant women are not getting sufficient antenatal care in India;

(b) if so, the details thereof along with reasons therefor; and

(c) the steps that Government is taking to cover all the pregnant women under antenatal care to provide them all the care as per the recommendations of WHO?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) As per NFHS-4 (2015-16) report, 79 per cent of the women aged 15-49 in India received ANC from a skilled provider.

Under National Health Mission, States/UTs are provided funds for following ANC services to all pregnant women:—

- Registration of every pregnancy within 12 weeks and tracking every pregnancy by name.
- Ensuring four antenatal visits and one special visit under Pradhan Mantri Surakshit Matritva Abhiyan.
- Tetanus Toxoid (TT) injections, Iron Folic Acid (IFA) supplementation, calcium supplementation to pregnant and lactating women and deworming during pregnancy.
- Testing for haemoglobin, urine for sugar and protein, Universal testing for HIV/Syphilis, Gestational Diabetes Mellitus etc. and recording of blood pressure, Height and weight.
- Advising and encouraging the woman to opt for institutional delivery.

In addition to these following steps are being taken to strengthen ANC services:—

- Engagement of more than 10 lakhs Accredited Social Health Activists (ASHAs).
- Village Health and Nutrition Days.
- Janani Shishu Suraksha Karyakaram (JSSK) entitles all pregnant women delivering in public health institutions to absolutely free and no expense antenatal checkups, delivery and complications.
- Pradhan Mantri Surakshit Matritva Abhiyan (PMSMA) has been launched to provide assured, comprehensive and quality antenatal care to all pregnant women on the 9th of every month. More than 1.42 crore antenatal check-ups have been conducted under the programme.

New medical colleges in Jammu and Kashmir

2342. SHRI SHAMSHER SINGH MANHAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the funds released by Central Government for the construction of 5 New Medical colleges across Jammu and Kashmir;